## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

(IB)- 199(ND)/2017

IN THE MATTER OF:

M/s. Sak Industries Pvt. Limited

.....PETITIONER

Vs.

M/s. Fenace Auto Limited

.... RESPONDENT

SECTION:

Under Section 9 IBC Code, 2016

Order delivered on 19.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Anuj Kumar, Advocate

Mr. Mohit Sharma, Advocate

For the Respondent

: 4

ORDER

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-sd -

Surjit 19.7.2017